

found after the new Act has been brought into force.

**Shri Krishnacharya Joshi:** Is it a fact that some of them have been allowed to stay here permanently and, if so, under what circumstances?

**Shri Datar:** No person has been allowed to stay here permanently. There are certain permits for staying here for one year. Formerly it was for a longer period; now it is confined to one year, and the requests have been renewed every year.

**Shri B. S. Murthy:** May I know how many authorised persons, after entry into India, are suspected to have been trying to work as agents of Pakistan?

**Shri Datar:** It is very difficult to say with regard to this at this time.

**Shri D. C. Sharma:** When the disturbances took place in U.P., certain Pakistanis were alleged to have taken part in them. May I know if that thing had been enquired into and, if so, what happened to the result of that enquiry?

**Mr. Speaker:** How does it arise?

**Shri Datar:** May I know the disturbances to which the hon. Member is referring?

**Shri D. C. Sharma:** About the Religious Leaders agitation.

**Mr. Speaker:** There is a publication.

**Shri Datar:** I would like to know from the hon. Member as to the year of the disturbances referred to by him.

**Mr. Speaker:** Anyhow, it does not arise out of this question.

**Shri Basappa:** May I know whether some of the Pakistani nationals have been allowed to acquire Indian citizenship rights and, if so, under what circumstances?

**Shri Datar:** That is an entirely different question. Here the question

is whether certain regulations should be put into force for preventing the entry of persons without proper authorisation permits.

**Shri Joachim Alva:** Is it a very clear line of distinction between *bona fide* visitors and *mala fide* visitors; or, is it matter of laxity in the case of *mala fide* visitors and of rigidity in the case of *bona fide* visitors?

**Shri Datar:** Whenever any person is permitted or offered a visa, he is supposed to be *bona fide* until the contrary is proved. And whenever it is proved, proper action is taken.

### Finds in the Himalayan Districts

\*32. **Shrimati Kamlendu Mati Shah:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any report has been submitted by the foreign Geologists who have recently been exploring in the Himalayan Districts about their various finds; and

(b) if so, its nature?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) and (b). No exploration in the Himalayan Districts has been carried out recently by foreign Geologists.

**राजमाता कमलेंद्रमति शाह :** क्या यह सच नहीं है कि ऋषिकेश के नजदीक चूने के पत्थर की बहुत बड़ी खान मिली है ?

**श्री के० बे० मालवीय :** जिम्नार्नाजिकल सर्वे आफ इंडिया विभाग समय समय इस तरीके की तमाम खोजबीन किया करता है। प्रश्न तो यह था कि फारेन एक्सपर्टस ने हिमालियन डिस्ट्रिक्ट्स में क्या खोजबीन की और मैं ने उस के जवाब में यह कहा कि फारेन एक्सपर्टस ने हिमालियन डिस्ट्रिक्ट्स में कोई खोजबीन नहीं की।

**राजमाता कमलेंद्रमति शाह :** क्या प्राप फारेन एक्सपर्टस को ऐसे स्थानों पर भेजने

वहाँ पहले बहुत अच्छे किस्म के लोहे की खान थी लेकिन अंग्रेजों ने राजनीति के कारण उसको बंद कर दिया था ?

श्री के० डे० मालवीय : ऐसी लोखनीय करने के लिए फारेन एक्सपर्ट्स की कोई जरूरत नहीं है। हमारे यहाँ अपने विशेषज्ञ काफ़ी तादाद में मुलम है और वे काम भी कर रहे हैं।

राजमाता कमलेंद्रमति शाह : क्या आप उनको भेजेंगे ?

श्री के० डे० मालवीय : हमारा तो नालाना कार्यक्रम तैयार हो जाता है और उनी कार्यक्रम के अनुसार हमारे विशेषज्ञ इस समय हिमालय में भी तैयार कर रहे हैं।

#### University Grants Commission

\*34. **Shri C. R. Iyyunni:** Will the Minister of Education be pleased to state whether any discrimination exists between the colleges directly run by the Universities of Madras and Travancore and those affiliated to them in regard to the pay-scales of their teachers, as recommended by the University Grants Commission?

**The Deputy Minister of Education (Dr. K. L. Shrimall):** The University Grants Commission is not at present dealing with the affiliated Colleges. The question of discrimination, therefore, does not arise.

**Shri C. R. Iyyunni:** May I know whether the case of affiliated colleges will be taken into consideration?

**Dr. K. L. Shrimall:** Yes, the University Grants Commission is considering the question.

**Shri A. M. Thomas:** What sort of aid has the University Grants Commission promised to give in the matter of these colleges which are directly run by the University?

**Dr. K. L. Shrimall:** As I said, the University Grants Commission is dealing at present only with the Universities, in the absence of any modification of the regulations. Regulations have not been made with regard to affiliated colleges which may come under the purview of the University Grants Commission at a later stage. At present the University Grants Commission is only dealing with the Universities.

**Shri A. M. Thomas:** I want to know what sort of aid has been promised to the Universities.

**Dr. K. L. Shrimall:** The University Grants Commission has decided to improve the salary scale of University teachers who are in the direct employment of the Universities as follows:

Professors	Rs. 850—1,250
Readers	Rs. 500-25-800
Lecturers	Rs. 250—500.

And the Commission has decided that the additional expenditure will be shared between the University Grants Commission and the State Governments in the ratio of 80:20.

**Shri B. S. Murthy:** Arising out of the answer given by the Deputy Minister, may I know whether the question of the pay scales of teachers in the affiliated colleges formed a part of the enquiry by the University Grants Commission?

**Dr. K. L. Shrimall:** I can only repeat what I have already said, namely, that the University Grants Commission, according to the Act, deals only with the Universities and the question of affiliated colleges does not come within its purview at the present moment.

**Shri B. D. Pande:** I want to know from which date these revised pay scales mentioned by the hon. Minister will come into operation.

**Dr. K. L. Shrimall:** I am afraid I cannot give the date. We have already written to the Universities. If the hon. Member tables a separate